

THE HIGH COURT OF KERALA

A7-3845 / 2022

**Kochi : 682 031
Date : 16.02.2022**

NOTICE


Sub :- Functioning of High Court - arrangements in view of surge in Covid cases- instructions issued – reg.

Ref :- High Court Notice of even number dated 15.01.2022

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It is hereby informed that arrangements with regard to the hearing of cases in the High Court, made in view of surge in Covid-19 cases in the State, vide notice cited, will continue for the next one month or till Test Positivity Rate (TPR) of Covid-19 pandemic goes down to 10 %, whichever is earlier.

(By Order)


P. Krishna Kumar
Registrar General

To

- The Advocate-General, Ernakulam.
The Director General of Prosecutions &
State Public Prosecutor, Ernakulam.
The Additional Advocate-General, Ernakulam (2).
The Additional Director General of Prosecutions, Ernakulam.
The Director of the Kerala Judicial Academy, Athani.
The Member Secretary, Kerala State Legal Services Authority, Ernakulam
The Director, Kerala State Mediation and Conciliation Centre, Ernakulam
The President, Kerala High Court Advocates' Association, Ernakulam
The Vice-Presidents, Kerala High Court Advocates' Association,
Ernakulam (2).
The State Attorney, Advocate-General's Office, Ernakulam.
The Secretary, Kerala High Court Advocates' Association, Ernakulam.
The General Secretary, Kerala High Court Senior Advocates' Association,
Ernakulam.
The Secretary, Indian Law Institute, Kerala, Ernakulam
The Senior Counsel, Government of India (Taxes), Ernakulam.
The Assistant Solicitor General of India, Ernakulam.
The Chairman, Bar Council, Ernakulam.
The President, Kerala Federation of Women Lawyers, Ernakulam.
The Secretary, Rule Committee under Section 123 CPC, High Court.
The President, Kerala High Court Advocates' Clerks' Association,
Ernakulam.
The Registrar (Judicial), High Court.
All officers and Sections, High Court.
The Secretary, High Court Legal Services Committee, Ernakulam.
The Private Secretary to the Chief Justice, High Court.

p.t.o.

The Protocol Officer, High Court.
The Public Relations Officer, High Court.
The Additional Public Relations Officer, High Court.
The Assistant Registrars and the Chief Librarian, High Court
The Private Secretaries to Judges, High Court.
The Filing and Court Officers sections, High Court.
The Kerala Judicial Academy, Athani
The IT Section, High Court .
(for publishing the notice in the High Court Website.)
The Confidential Assistants to the Director (Academics), Registrars,
Director (KJA), Director (IT) and the Additional Registrar (General
Administration), High Court.
The Admn. Records Section, High Court
The Notice Board, High Court
The File/Stock File

**Copy submitted to :- The Honourable the Chief Justice
&
The Honourable Judges**